

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

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**Appeal No. 71 of 2012**

**Dated : 11<sup>th</sup> April, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**CERC & Ors ....Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran**  
**Ms. Swapna Seshadri**

**ORDER**

**Admit.** Issue notice to the Respondents returnable on  
15.05.2012. Dasti service is permitted.

Post the matter on **15.05.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/mk**